IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

22. **CP/105(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.02.2024**

NAME OF THE PARTIES: Itnl Road Infrastructure Development Company Limited

SECTION: 272 OF THE COMPANIES ACT, 2013.

O R D E R

1. None present.

2. From the case records, it is observed that there was no representation on behalf of the Petitioner on 31.10.2023 and 14.12.2023. Today also, when the matter is called twice, none appears for the Petitioner side. It seems that the Petitioner is not interested in pursuing the matter. Hence, CP/105(MB)2022 is **dismissed for non-prosecution**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

15.02.2024 / *Bmb*